

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH,
Kalas Mahal, Chepauk,
Chennai – 600 005.

NGT/SZB/55/Admn./2019/882

Date: 20.05.2024

CORRIGENDUM

It is notified that last date for submitting applications for the post of Driver on contractual basis in respect of notification dt. 14.05.2024 vide no. NGT/SZ/Estt./08/2015/792, is hereby extended upto 20.06.2024 05:00 PM.


(N. Vijayakanth)
Registrar

Copy to:

1. Registrar General, NGT(PB), New Delhi
2. Computer Section, NGT, (SZB) for uploading on the website
3. Concerned File.



**NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH,**

Kalas Mahal, Chepauk,
Chennai – 600 005.

Email.: registrar-ngtshz@gov.in

Telephone-044-28592060

Corrigendum Notification

No.NGT/SZ/Estt./08/2015/882

Date: 20.05.2024

With reference to approval vide no. NGT/PB/44/Admn./2015/Vol.IV/859 dt. 14.05.2024, applications are invited from eligible candidates for engagement of Driver on contractual basis initially for a period of **THREE MONTHS** which may be further extended depending upon the performance/requirement or as may be decided by the Competent Authority as per the following eligibility criteria:

Sl. No	Name of the post & Number	Eligibility	Age limit	Place of assignment	Remuneration
	Driver- No of Post-1 (one)	(i) Matriculation or equivalent from a recognised Board; (ii) Possession of a valid driving licence for driving motor cars; (iii) Experience of driving a motor car for three years or more. (iv) Knowledge of motor mechanism (candidate should be able to remove minor defects in vehicle)	21 Min. to 35 Max. years as on the date of notification	National Green Tribunal, Southern Zone Bench, Chennai.	As per the Minimum Wages Act, as amended from time to time

2. The terms and conditions for the above engagement shall be as follows:

- i. The person engaged shall perform his/her duties as assigned by the controlling officer from time to time.
- ii. The working hours of the NGT are from 9:30 AM to 5:00 PM with lunch break of 30 minutes from 1:30 PM to 2:00 PM with Saturday working (except 2nd Saturday).
- iii. One leave shall be given in a month, to be availed with prior permission.
- iv. In special circumstances, the person engaged can be called for service on holidays or duties can be assigned beyond normal working hours.

- v. The period of contractual engagement shall be initially three months. Further extension shall be decided by the Competent Authority as per the requirement, utility, performance and output.
- vi. National Green Tribunal shall have the right to examine/review the service rendered by him/her.
- vii. He/She shall perform his/her obligation with all necessary skills, diligence, efficiency and economy.
- viii. During the term of service, he/she shall not engage in any private business or professional activity which could conflict with the interest of the Government.
- ix. He/She shall treat all the information as confidential and use the same only for the purpose of the performance of service.
- x. The service can be terminated at any point of time, without giving any notice and assigning any reason thereof.
- xi. The engaged person, if absent from duty for more than seven days without intimation and approval of leave, shall be liable to be dismissed from engagement without giving any notice.

3. Number of vacancies may vary. The competent Authority reserves the right to either increase or decrease the No. of posts at any stage and either to make engagement or may not proceed for engagement even though the candidates have applied for the posts.

4. The prescribed Educational qualifications are minimum and mere possession of the same does not entitle the candidates to be called for evaluation. The applications may be shortlisted according to the criteria as may be prescribed by the Competent Authority for the purpose, including weightage to be given for experience of working in the relevant field.

5. Interested persons may submit their bio-data with particulars in the **enclosed format** along with relevant documents to the **“Registrar, National Green Tribunal, Southern Zone Bench, Kalas Mahal, PWD Estate, Chepauk, Chennai- 600005”** on or before 20.06.2024. (5:00 PM). Applicants may send duly filled application through email on registrar-ngtisz@gov.in and by post.


(N. Vijayakanth)
Registrar

Encl: As above.

Copy to:

1. PPS to Hon'ble Chairperson, NGT(PB), New Delhi
2. Registrar General, NGT(PB), New Delhi
3. Computer Section, NGT, (SZB) for uploading on the website
4. Concerned File
5. Guard file

राष्ट्रीयहरितअधिकरण / National Green Tribunal
दक्षिणक्षेत्र / Southern Zone Bench
कलसमहाल, चेपाँक / Kalas Mahal, Chepauk
चेन्नई / Chennai- 600 005.

APPLICATION FORM FOR ENGAGEMENT ON CONTRACTUAL BASIS

DATE:

POST APPLIED FOR: _____

1. Name
(in block letters) :
2. Father's/Husband Name :
3. Date of Birth :
4. Age :
5. Gender :
6. Marital Status :
7. Nationality :
8. Category GENERAL/OBC/SC/ST
9. Postal Address :
- (For correspondence)
- Contact No. :
- (Mobile & Landline) :
10. Permanent Address :
- (Alternate Contact No.) :
11. E-mail id :
12. Whether Employed :
- (Yes or No)
13. If employed, :
- Name of the Employer
14. Present Pay :

Paste recent
passport size
photo

15. Educational Qualification:

Exam Passed	Board/ University	Year of passing	Subjects	Division	Percentage

16. Experience:

Post held	From	To	Pay	Ministry/ Department/ Name of the Organisation	Nature of work (in brief)

17. Any other information :

18. Driving License No. :

(must have original & copy to be enclosed)

DECLARATION

I solemnly do hereby affirm and declare that the information given above is true and correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/selection/engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

Date:

Place:

(Signature of the Candidate)